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भाग 4 (ग)

उप—खण्ड (I)

राज्य सरकार तथा अन्य राज्य प्राधिकारियों द्वारा जारी किये (सामान्य आदेशों, उप विधियों आदि को सम्मिलित करते हुए) सामान्य कानूनी नियम।

DEPARTMENT OF PERSONNEL

(A-GR. II)

NOTIFICATION

Jaipur, September 14, 2013

G.S.R. 57 .- In exercise of the powers conferred by Article 233 and 234 read with proviso to Article 309 of the Constitution of India and all other powers enabling him in this behalf, the Governor of Rajasthan in consultation with the Rajasthan Public Service Commission and the High Court of Judicature for Rajasthan, hereby makes the following amendments in the Rajasthan Judicial Service Rules, 2010 , namely:-

1. Short title and commencement.- (1) These rules may be called the Rajasthan Judicial Service (Amendment) Rules, 2013.

(2) They shall come into force on the date of their publication in the Official Gazette.

2. Amendment of Schedule-I :-Schedule-I is amended as follows:-

S. NO.	DELETION /INSERTION/ MODIFICATION
1	2
1.	(1) In entry at Sr. No.1 , District & Sessions Judges : (i) expression “Jaipur district” appearing after the words “Jaipur Metropolitan city/” and before the word “/Jaisalmer” is substituted by the expression “Jaipur District”
2.	(1) In entry at Sr. No.2 , Additional District & Sessions

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	<p>Judges :</p> <p>(i) after the words "No.3 Ajmer/" and before the word "Beawar" expression "No.4 Ajmer/ No. 5 Ajmer/" is inserted.</p> <p>(ii) expression "Beawar" appearing after the words "No.3 Ajmer/" and before the word "/Kishangarh" is substituted by the expression "No.1 Beawar"</p> <p>(iii) after the word "Beawar/" and before the word "Kishangarh" expression "No.2 Beawar/ No. 3 Beawar/" is inserted.</p> <p>(iv) after the words "No.2 Alwar/" and before the word "Behror" expression "No.3 Alwar/ Bansoor/" is inserted.</p> <p>(v) expression "Behror" appearing after the words "No.2 Alwar/" and before the words "/No.1 Kishangarhbas" is substituted by the expression "No.1 Behror"</p> <p>(vi) after the word "Behror/" and before the words "No.1 Kishangarhbas" expression "No.2 Behror/" is inserted.</p> <p>(vii) after the word "Barmer/" and before the words "No.1 Bharatpur" expression "Balotra/" is inserted.</p> <p>(viii) after the words "No.2 Bharatpur/" and before the words "No.1 Bayana" expression "No.3 Bharatpur/ No.4 Bharatpur/" is inserted.</p> <p>(ix) after the words "No.2 Deeg/" and before the word "Banswara" expression "Kaman/" is inserted.</p> <p>(x) after the words "No.2 Bhilwara/" and before the word "Gulabpura" expression "No.3 Bhilwara/" is inserted.</p> <p>(xi) after the words "No.2 Bikaner/" and before the words "No.1 Bundi" expression "No.3 Bikaner/ No.4 Bikaner/" is inserted.</p> <p>(xii) after the words "Rajgarh(Churu)/" and before the word "Bandikui" expression "Dausa/" is inserted.</p> <p>(xiii) after the word "Dholpur/" and before the words "No.1 Ganganagar" expression "Dungarpur/" is inserted.</p> <p>(xiv) after the words "No.2 Ganganagar/" and before</p>

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	<p>the word “Raisinghnagar” expression “Suratgarh/” is inserted.</p> <p>(xv) expression “Hanumangarh” appearing after the word “Srikaranpur/” and before the word “/Sangaria” is substituted by the expression “No.1 Hanumangarh”</p> <p>(xvi) after the word “Hanumangarh/” and before the word “Sangaria” expression “No.2 Hanumangarh/” is inserted.</p> <p>(xvii) expression “Nohar” appearing after the word “Sangaria/” and before the word “/Bhadra” is substituted by the expression “No.1 Nohar”</p> <p>(xviii) after the word “Nohar/” and before the word “Bhadra” expression “No.2 Nohar/” is inserted.</p> <p>(xix) after the words “No.9 Jaipur Metropolitan/” and before the words “No.1 Jaipur District” expression “No.10 Jaipur Metropolitan/No.11 Jaipur Metropolitan/No.12 Jaipur Metropolitan /No.13 Jaipur Metropolitan /No.14 Jaipur Metropolitan/No.15 Jaipur Metropolitan /No.16 Jaipur Metropolitan /No.17 Jaipur Metropolitan/No.18 Jaipur Metropolitan/” is inserted.</p> <p>(xx) after the words “No.2 Jaipur District/” and before the word “Kotputali” expression “No. 3 Jaipur District/ No. 4 Jaipur District/ Chomu/” is inserted.</p> <p>(xxi) expression “Jhunjhunu” appearing after the word “Khetri/” and before the words “/No.1 Jodhpur Metropolitan” is substituted by the expression “No.1 Jhunjhunu”</p> <p>(xxii) after the word “Jhunjhunu/” and before the words “No.1 Jodhpur Metropolitan” expression “No.2 Jhunjhunu/” is inserted.</p> <p>(xxiii) after the words “No.3 Jodhpur Metropolitan/” and before the word “Phalodi” expression “No. 4 Jodhpur Metropolitan/ No. 5 Jodhpur Metropolitan/ No. 6 Jodhpur”</p>

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	<p>Metropolitan/ is inserted.</p> <p>(xxiv) after the word "Phalodi/" and before the words "Hindon City" expression "Karauli/" is inserted.</p> <p>(xxv) after the words "Hindon City/" and before the words "No.1 Kota" expression "No.2 HindaunCity/" is inserted.</p> <p>(xxvi) after the words "No.5 Kota/" and before the word "Ramganjmandi" expression "No.6 Kota/" is inserted.</p> <p>(xxvii) after the word "Deedwana/" and before the word "Bali" expression "Jaitaran/" is inserted.</p> <p>(xxviii) after the words "No.2 Chittorgarh/" and before the word "Nimbahera" expression "No.3 Chittorgarh/" is inserted.</p> <p>(xxix) after the word "Nimbahera/" and before the word "Gangapurcity" expression "Sawaimadhapur/" is inserted.</p> <p>(xxx) after the words "No.2 Sikar/" and before the word "Nathdwara" expression "No. 3 Sikar/ No. 4 Sikar/Sri Madhopur/" is inserted.</p> <p>(xxxi) after the word "Nathdwara/" and before the words "Neem ka thana" expression "Rajsamand/" is inserted.</p> <p>(xxxii) after the words "Abu Road/" and before the word "Malpura" expression "Tonk/" is inserted.</p> <p>(xxxiii) after the words "No.3 Udaipur/" and before the words "Rent Appellate Tribunal" expression "No. 4 Udaipur/ No. 5 Udaipur/ Salumber/" is inserted.</p> <p>(xxxiv) figure "100" appearing in column No.3 is substituted by the figure "149".</p>
3.	<p>(1) In entry at Sr. No.3 :</p> <p>(i) after the word "Baran/" and before the word "Bhilwara" expression "Barmer/Bharatpur/" is inserted.</p> <p>(ii) after the word "Bikaner/" and before the word</p>

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	<p>“Dausa” expression “Bundi/” is inserted.</p> <p>(iii) after the word “Dausa/” and before the word “Ganganagar” expression “Dholpur/” is inserted.</p> <p>(iv) after the word “Ganganagar/” and before the words “Jaipur City” expression “Hanumangarh/” is inserted.</p> <p>(v) after the word “Jhalawar/” and before the word “Jodhpur” expression “Jhunjhunu/” is inserted.</p> <p>(vi) after the word “Jodhpur/” and before the word “Kota” expression “Karauli/” is inserted.</p> <p>(vii) after the words “Sawai Madhopur/” and before the word “Tonk” expression “Sirohi/” is inserted.</p> <p>(viii) figure “17” appearing in column No.3 is substituted by the figure “25”.</p>
4.	<p>(1) In entry at Sr. No.4 :</p> <p>(i) expression “Judge, Special Court (Women Atrocities)” appearing at this entry is substituted by the expression “Additional Sessions Judge, Women Atrocities Cases”.</p> <p>(ii) after the substitution at (i) and before the word “Bhilwara” expression “Ajmer/Bharatpur/Bikaner/” is inserted.</p> <p>(iii) after the words “Jaipur City/” expression “Jodhpur Metropolitan/Udaipur” is inserted.</p> <p>(iv) figure “4” appearing in column No.3 is substituted by the figure “9”.</p>
5.	<p>(1) In entry at Sr. No.7 :</p> <p>(i) expression “Judge, Session Court (Prevention of Anti Corruption Act)” appearing at this entry is substituted by the expression “Judge, Special Court (Prevention of Corruption Act)”.</p> <p>(ii) After the substitution at (i) and before the word “Bikaner” expression “Ajmer/Alwar/” is inserted.</p> <p>(iii) after the word “Bikaner/” and before the word “Jaipur” expression “Bharatpur/” is inserted.</p> <p>(iv) expression “Jaipur” appearing after the word “Bikaner/” and before the word “/Jodhpur” is</p>

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	<p>substituted by the expression “No.1 Jaipur”</p> <p>(v) after the word “Jaipur/” and before the word “Jodhpur” expression “No.2 Jaipur/No.3 Jaipur/” is inserted.</p> <p>(vi) after the word “Kota/” and before the word “Udaipur” expression “Pali/Sri Ganganagar/” is inserted.</p> <p>(vii) figure “5” appearing in column No.3 is substituted by the figure “12”.</p>
6.	<p>(1) In entry at Sr. No.9 :</p> <p>(i) after the word “Ajmer/” and before the word “Bhilwara” expression “Alwar/ Banswara/ Bharatpur/” is inserted.</p> <p>(ii) after the word “Baran/” and before the word “Hanumangarh” expression “Chittorgarh/ Churu/ Dausa/ Dungarpur/ Ganganagar/” is inserted.</p> <p>(iii) after the word “Jhalawar/” and before the word “No.1 Jodhpur” expression “Jhunjhunu/” is inserted.</p> <p>(iv) after the word “Kota/” and before the word “Udaipur” expression “Merta/ Pali/ Rajsamand/ Sawai Madhopur/ Sikar/Tonk/” is inserted.</p> <p>(v) figure “13” appearing in column No.3 is substituted by the figure “28”.</p>
7.	<p>(1) In entry at Sr. No.19 :</p> <p>(i) after the word “Ajmer/” and before the word “Bundi” expression “Banswara/Bikaner/” is inserted.</p> <p>(ii) after the word “Bundi/” and before the word “Kota” expression “Dungarpur/” is inserted.</p> <p>(iii) expression “Kota” appearing after the word “Bundi/” and before the word “/Pali” is substituted by the expression “No.1 Kota”</p> <p>(iv) after the word “Kota/” and before the word “Pali” expression “No.2 Kota/Merta/” is inserted.</p> <p>(v) expression “Udaipur” appearing after the word “Sirohi/” and before the word “/Alwar” is</p>

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	<p>substituted by the expression “No.1 Udaipur”</p> <p>(vi) after the word “Udaipur/” and before the word “Alwar” expression “No.2 Udaipur/” is inserted.</p> <p>(vii) expression “Jaipur” appearing after the word “Bhilwara/” is substituted by the expression “No.1 Jaipur”</p> <p>(viii) after the word “Jaipur/” expression “No.2 Jaipur Metropolitan/ Jhunjhunu/ Jodhpur/ Sikar” is inserted.</p> <p>(ix) figure “11” appearing in column No.3 is substituted by the figure “21”.</p>
8.	In entry at Sr. No.22, in between the words “Officer” and “Wakf” expression “,Rajasthan” is inserted.
9.	<p>After existing Sr. No. 39, following new entries are inserted :</p> <p>“40. Judge, Special Court (Rajasthan Special Court 2 Act, 2012) Jaipur/Jodhpur</p> <p>41. Registrar H.Q. at Delhi. 1”</p>
10.	Existing Entry at Sr. No. “40” is renumbered as “42”
11.	<p>Figure “241” appearing against Total is substituted by the figure “338”</p> <p>Figure “ 24 ” appearing against entry No. 40 (renumbered as 42) is substituted by the figure “34”</p> <p>Figure “265” appearing against Grand Total is substituted by the figure “372”</p>
	In Schedule-I Part B Senior Civil Judge Cadre
1.	<p>(1) In entry at Sr.No.2, Civil Judge (Senior Division)-cum-Additional Chief Judicial Magistrates/ Additional Civil Judge (Senior Division)-cum-Additional Chief Judicial Magistrates :</p> <p>(i) expression “Civil Judge (Senior Division)-cum-Additional Chief Judicial Magistrates/ Addl. Civil Judges (Senior Division)-cum-Addl. Chief Judicial Magistrates” is substituted by the expression “Civil Judge (Senior Division)-</p>

1	2
	<p>cum-Additional Chief Judicial Magistrates/ A.C.M.Ms/ Addl. Civil Judges (Senior Division)-cum-Addl. Chief Judicial Magistrates/ A.C.M.Ms”</p> <p>(ii) expression “No.2 Beawar” appearing after the words “No.1 Beawar/” and before the word “/Kishangarh” is substituted by the expression “Beawar”</p> <p>(iii) expression “Kishangarh” appearing after the words “No.2 Beawar/ (substituted as “Beawar”)” and before the words “/No.1 Ajmer” is substituted by the expression “No.1 Kishangarh”</p> <p>(iv) after the word “Kishangarh/” and before the words “No.1 Ajmer” expression “No.2 Kishangarh/” is inserted.</p> <p>(v) after the words “No.2 Behror/” and before the word “Kushalgarh” expression “Tijara/” is inserted.</p> <p>(vi) after the word “Baran/” and before the word “Chhabra” expression “Atru/” is inserted.</p> <p>(vii) after the words “No. 4 Bharatpur/” and before the word “Kumher” expression “(Railway), Bharatpur/ Kaman/” is inserted.</p> <p>(viii) expression “Bhilwara” appearing after the word “Weir/” and before the word “/Shahpura” is substituted by the expression “No.1 Bhilwara”.</p> <p>(ix) after the word “Bhilwara/” and before the word “Shahpura” expression “No.2 Bhilwara/ Jahazpur/” is inserted.</p> <p>(x) after the word “Bundi/” and before the word “Nainwa” expression “Keshoraipatan/” is inserted.</p> <p>(xi) after the word “Dausa/” and before the word “Mahuwa” expression “Sikrai/” is inserted.</p> <p>(xii) expression “Ganganagar” appearing after the word “Raisinghnagar/” and before the word “/Karanpur” is substituted by the expression.</p>

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	<p>“No.1 Ganganagar”</p> <p>(xiii) after the word “Ganganagar/ ” and before the word “Karanpur” expression “No.2 Sriganganagar/ ” is inserted.</p> <p>(xiv) expression “S P.E. Cases” appearing after the word “Bhadra/” and before the words “/No.1 Jaipur District” is substituted by the expression “S P.E. Cases Jaipur District”</p> <p>(xv) after the word “Jhunjhunu/” and before the word “Nawalgarh” expression “Udaipurwati/” is inserted.</p> <p>(xvi) after the words “No.6 Kota/” and before the words “(Railway) Kota” expression “No.7 Kota/” is inserted.</p> <p>(xvii) after the word “Pali/” and before the words “Communal Riots Pali” expression “Sumerpur/” is inserted.</p> <p>(xviii) expression “Nimbahera” appearing after the word “Kapasan/” and before the word “/Begun” is substituted by the expression “No.1 Nimbahera”</p> <p>(xix) after the word “Nimbahera/” and before the word “Begun” expression “No.2 Nimbahera/” is inserted.</p> <p>(xx) expression “Neem Ka Thana” appearing after the word “Gangapurcity/” and before the word “/Sikar” is substituted by the expression “No.1 Neem Ka Thana”</p> <p>(xxi) after the words “Neem Ka Thana/” and before the word “Sikar” expression “No.2 Neem-ka-Thana/” is inserted</p> <p>(xxii) expression “No.2 JD Jaipur” appearing after the words “No.1,JDA,Jaipur/” and before the word “.Jaipur Metropolitan” is substituted by the expression “No.2, JDA Jaipur”</p> <p>(xxiii) after the words “No.13 Jaipur Metropolitan/” and before the words “No.1 Jodhpur Metropolitan” expression “No. 14 Jaipur</p>

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	<p>Metropolitan/ No. 15 Jaipur Metropolitan/ No. 16 Jaipur Metropolitan/ No. 17 Jaipur Metropolitan/No. 18 Jaipur Metropolitan/ No. 19 Jaipur Metropolitan/ No. 20 Jaipur Metropolitan/” is inserted.</p> <p>(xxiv) after the words “No.4 Jodhpur Metropolitan/” expression “No.5 Jodhpur Metropolitan/ No.6 Jodhpur Metropolitan/” is inserted.</p> <p>(xxv) after the word “Kota/” and before the words “PC & PNDT Act Cases Court” expression “Bharatpur/ Bikaner/ Udaipur/” is inserted.</p> <p>(xxvi) expression “PC & PNDT Act Cases Court” appearing after the word “Kota/” and before the word “, Ajmer” is substituted by the expression “Special Additional Chief Judicial Magistrate, (PC PNDT Act Cases)”</p> <p>(xxvii) figure “179” appearing in column No. 3 is substituted by the figure “206”</p>
2.	<p>(1) In entry at Sr. No.3 :</p> <p>(i) after the word “Alwar/” and before the words “Deputy Registrar (Judicial)” expression “Baran/ Bhilwara/ Bundi/ Chittorgarh/ Sri Ganganagar/ Hanumangarh/ Jhalawar/ Merta City/ Pali/ Sawai Madhopur/ Sikar/ Jaipur District/” is inserted.</p> <p>(ii) figure “19” appearing in column No. 3 is substituted by the figure “31”</p>
3.	<p>Figure “233” appearing against “Total” is substituted by the figure “272”</p> <p>Figure “23” appearing against entry no. 4 is substituted by the figure “27”</p> <p>Figure “256” appearing against “Grand Total” is substituted by the figure “299”</p>
	<p>In Schedule-I Part “C” Civil Judge Cadre</p>
1	<p>(1) In entry at Sr. No. 1, Civil Judge(Junior Division)-cum-Judicial Magistrates, 1st class :-</p> <p>(i) expression “Civil Judge(Junior Division)-cum-</p>

1	2
	<p>Judicial Magistrates, 1st class” is substituted by the expression “Civil Judge (Junior Division)-cum- Judicial Magistrates/ Metropolitan Magistrates, 1st Class”</p> <p>(ii) after the words “No. 2 Alwar/” and before the word “Ramgarh” expression “Bhiwadi/” is inserted.</p> <p>(iii) after the word “Barmer/” and before the word “Siwana” expression “Chouhtan/” is inserted.</p> <p>(iv) expression “Magrole” appearing after the word “Atru/” and before the word “/Chhipabarod” is substituted by the expression “Mangrol”.</p> <p>(v) expression “Aanta” appearing after the word “Chhipabarod/” and before the word “/Kishanganj” is substituted by the expression “Anta”.</p> <p>(vi) after the word “Bhilwara(West)/” and before the word “Jahazpur” expression “Shahpura/” is inserted.</p> <p>(vii) after the word “Hanumangarh/” and before the word “Nohar” expression “Bhadra/” is inserted.</p> <p>(viii) after the word “Kotputli/” and before the word “Sambhar” expression “Chomu/” is inserted.</p> <p>(ix) after the word “Shahpura/” and before the word “Jalore” expression “Phagi/” is inserted.</p> <p>(x) after the word “Jhunjhunu/” and before the word “Chirawa” expression “Buhana/” is inserted.</p> <p>(xi) after the word “Pali/” and before the word “Sojat” expression “Sadri/” is inserted.</p> <p>(xii) after the word “Sikar/” and before the word “Srimadhapur” expression “Fatehpur/” is inserted.</p> <p>(xiii) after the word “Tonk/” and before the word “Deoli” expression “Uniara/” is inserted</p> <p>(xiv) figure “197” appearing in column No. 3 is substituted by the figure “207”</p>

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2.	<p>(2) In entry at Sr. No. 2, Additional Civil Judge (Junior Division)-Cum- Judicial Magistrates, 1st class :-</p> <p>(i) expression “Additional Civil Judge (Junior Division)-cum- Judicial Magistrates, 1st class” is substituted by the expression “Additional Civil Judge (Junior Division)-cum- Judicial Magistrates/Metropolitan Magistrates, 1st Class”</p> <p>(ii) after the words “No. 2, Dholpur/” and before the words “No. 1, Ganganagar” expression “No. 3 Dholpur/ Dungarpur/” is inserted.</p> <p>(iii) expression “No.2, Jaipur Distt.” appearing after the words “No.1, Jaipur Distt./” and before the words “/No.3, Jaipur Distt.” is deleted and the expressions appearing thereafter i.e. “No.3, Jaipur Distt./No.4, Jaipur Distt./No.5, Jaipur Distt.” are renumbered as “No.2, Jaipur Distt./No.3, Jaipur Distt./No.4, Jaipur Distt.”.</p> <p>(iv) expression “No. 5, Jaipur Distt. (renumbered as No. 4, Jaipur Distt.)” appearing after the words “No.4, Jaipur Distt. (renumbered as No. 3, Jaipur Distt.)/” and before the word “/Kotputli” is deleted.</p> <p>(v) after the word “No. 5, Jaipur Distt. (renumbered as No. 4, Jaipur Distt.)/” and before the word “Kotputli” expression “Chomu/” is inserted.</p> <p>(vi) after the word “Sawaimadhopur/” and before the word “No.1, Sikar” expression “No.1 Gangapurcity/ No.2 Gangapurcity/” is inserted.</p> <p>(vii) after the word “No. 2, Udaipur City (South)/” expression “Deoli” is inserted.</p> <p>(viii) expression “No. 34, Jaipur Metropolitan/” appearing after the words “No. 33, Jaipur Metropolitan/” and before the words “No. 1,</p>

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	<p>Jodhpur Metroploitan” is deleted.</p> <p>(ix) expression “Spl. Judicial Magistrate, NI Act Cases Sriganganagar” appearing after the words “Spl. Judicial Magistrate, NI Act Cases Ajmer/” and before the words “/Spl. Judicial Magistrate, NI Act Cases Bikaner” is substituted by the expression “Spl. Judicial Magistrate, NI Act Cases No. 1 Sriganganagar”.</p> <p>(x) after the words “Spl. Judicial Magistrate, NI Act Cases Sriganganagar/” and before the word “Spl. Judicial Magistrate, NI Act Cases Bikaner” expression “No. 2 Sriganganagar/” is inserted.</p> <p>(xi) expression “Spl. Judicial Magistrate, NI Act Cases Bikaner” appearing after the words “Spl. Judicial Magistrate, NI Act Cases Sriganganagar/” and before the words “/Spl. Judicial Magistrate, NI Act Cases Bhilwara” is substituted by the expression “Spl. Judicial Magistrate, NI Act Cases No. 1 Bikaner”.</p> <p>(xii) after the words “Spl. Judicial Magistrate, NI Act Cases Bikaner/” and before the words “Spl. Judicial Magistrate, NI Act Cases Bhilwara” expression “No. 2 Bikaner/” is inserted.</p> <p>(xiii) expression “Spl. Judicial Magistrate, NI Act Cases Bhilwara” appearing after the words “Spl. Judicial Magistrate, NI Act Cases Bikaner/” is substituted by the expression “Spl. Judicial Magistrate, NI Act Cases No. 1 Bhilwara”.</p> <p>(xiv) after the words “Spl. Judicial Magistrate, NI Act Cases Bhilwara/” expression “No. 2 Bhilwara/” is inserted.</p> <p>(xv) expression “NI Act Cases” wherever occurs in the expressions below the expression “No. 11 Jodhpur Metroploitan/” shall be substituted by the expression “(NI Act Cases)”.</p> <p>(xvi) below the expression “Spl. Judicial Magistrate,</p>

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	<p>NI Act Cases Bhilwara”, following expression is inserted :-</p> <p>“Special Metropolitan Magistrate (NI Act Cases) No. 1 Jaipur Metropolitan/ No. 2 Jaipur Metropolitan/ No. 3 Jaipur Metropolitan/ No. 4 Jaipur Metropolitan/ No. 5 Jaipur Metropolitan/ No. 6 Jaipur Metropolitan/ No. 7 Jaipur Metropolitan/ No. 8 Jaipur Metropolitan/ No. 9 Jaipur Metropolitan/ No. 10 Jaipur Metropolitan/ No. 11 Jaipur Metropolitan/ No. 12 Jaipur Metropolitan/ No. 13 Jaipur Metropolitan/ No. 14 Jaipur Metropolitan/ No. 15 Jaipur Metropolitan/ No. 16 Jaipur Metropolitan/ No. 17 Jaipur Metropolitan/ No. 18 Jaipur Metropolitan/ No. 19 Jaipur Metropolitan/ No. 20 Jaipur Metropolitan/ No. 1 Jodhpur Metropolitan/No.2Jodhpur Metropolitan.”</p> <p>(xvii) figure “117” appearing in column No. 3 is substituted by the figure “145”.</p>
3.	<p>Figure “359” appearing against “Total” is substituted by the figure “397”</p> <p>Figure “36 ” appearing against entry no. 4 is substituted by the figure “40”</p> <p>Figure “395” appearing against “Grand Total” is substituted by the figure “437”</p>

2. **Amendment of Schedule-II : Schedule-II is amended as follows:-**

S. NO.	DELETION /INSERTION/ MODIFICATION
	In Schedule-II Part “A” District Judge Cadre
1	2
1.	<p>In entry at Sr. No. 15 : expression at column No. 2 “Registrar, State Consumer Disputes Redressal Commission, Jaipur” is substituted by the expression “Registrar, State Consumer Disputes Redressal Commission, Rajasthan, Jaipur</p>

1	2
2.	entry at Sr. No. 21 is deleted.
3.	Figure "63" appearing against "Total" is substituted by the figure "20".
	In Schedule-II Part "B" District Judge Cadre
1.	In entry at Sr. No. 1 : expression "Deputy Registrar, State Commission Consumer Protection, Rajasthan, Jaipur" appearing before the words "/Asstt. Government Advocate" is substituted by the expression "Deputy Registrar, State Consumer Disputes Redressal Commission , Rajasthan, Jaipur".

[No. F. 1(3)DOP/A-II/2010]

By Order and in the name of the Governor,

Dinesh Kumar Yadav,

Joint Secretary to the Government.

Government Central Press, Jaipur.